

:
ITEM NO.103

COURT NO.7

SECTION XII

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1417 OF 2001

S.RAJESWARI

Appellant (s)

VERSUS

S.N. KULASEKARAN & ORS.

Respondent(s)

(With appln(s) for impleadment and prosecuting the appellant under Section 340 Cr.P.C. for

filing the appeal and permission to file additional documents and office report)

WITH

Contempt Petition (Civil) No. 351/2002 in Civil Appeal No. 1417/2001

(with appln.(s) prosecuting the appellant under Section 340 Cr.P.C.

for filing the appeal)

Date: 28/03/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE ALTAMAS KABIR

For Appellant(s)

Mr. Ajit Kumar Sinha,Adv.

For Respondent(s)

Mr. Rakesh K. Sharma,Adv.

Mr. L.K. Pandey ,Adv

UPON hearing counsel the Court made the following

O R D E R

(K.K. Chawla)

(Radha R. Bhatia)

Court Master

Court Master